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delay in laying the documents mentioned at (i) above.

[Placed in Library. See No. 1.1-3903/82.]

- (3) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Accounts of the National Council of Science Museums, Calcutta, for the year 1980-81 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-3904/82].
- (4) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts of the School of Buddhist Philosophy, Leh, Ledakh, for the years 1978-79, 1979-80 and 1980-81 within the stipulated period of nine months after the close of the Accounting Year and reasons for delay in laying the Annual *Rieport for the year 1980-81.

 [Placed in Library. See No. L. I.

[Placed in Library, Sev. No. LT-3905/82.]

Indian Telegraph (Sixth Amendment)
Rules, 1981 Demands for Grants
for Indian Posts and Telegraph
Department for 1980-81 And
Detailed Demands for Grants of
Ministry of Communications for
1982-83.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): I beg to lay on the Table:

- (1) A copy of the Indian Telegraph (Sixth Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 1142 in Gazette of India dated the 19th December, 1981 under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-3906/82].
- (2) A copy of the Demands for Grants (Hindi and English versions) for expenditure of the Central Government on the Indian Posts and Telegraphs Department for 1982-83.

[Placed in Library, See No. L.T-3907/82].

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Communications for 1982-83. [Placed in Library. See No. 3908/82].

Delhi Segregation and Management of Persons or animals (Diseased or suposed to be diseased) (Amendment) Rules, 1982.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND PARLIAMEN-DEPARTMENT OF TARY AFFAIRS (SHRI P. VENKATA-SUBBAIAH): I beg to lay on the Table a copy of the Delhi Segregation and Management of persons or animals (diseased or supposed to be diseased) (Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. 500/Spl. Cell. PHQ in Delhi Gazette dated the 31st March, 1982 under sub-section (2) of section 148 of the Delhi Police Act, 1978. [Placed in Library, See No. LT-3909/82].

INDUSTRIAL DISPUTES (CENTRAL) AMEND-MENT RULES, 1982.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): I beg to lay on the Table a copy of the Industrial Disputes (Central) Amendment Rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 289 in Gazette of India dated the 13th March, 1982, under sub-section (5) of section 38 of the Industrial Disputes Act, 1947. [Placed in Library. See No. LT-3910/82].

NOTIFICATIONS UNDER CENTRAL EXCISE RULES, 1944. CUSTOMS ACT, 1962 AND GOVERNMENT SAVINGS BANK ACT, 1873.

TEH DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English ver-

^{*}Annual Report was laid on the Table on the 25th February, 1982